

**Government of India  
Ministry of Consumer Affairs, Food and Public Distribution  
Department of Consumer Affairs**

**LOK SABHA  
STARRED QUESTION NO. \*123  
TO BE ANSWERED ON 08.12.2015**

**RISE IN PRICES OF PULSES**

\*123. SHRI CHANDRA PRAKASH JOSHI:  
(OIH)

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**मिनिस्टर कं कं वल इ लोडफुड फोरज.क एच** be pleased to state:

- (a) whether the prices of pulses have gone up for various reasons including sudden shortage in the market during the last one year and if so, the details thereof;
- (b) the prevailing retail and wholesale prices of pulses in the major cities/markets of the country;
- (c) whether the Government is aware that several State Governments have seized pulses despite prescribed stock limit having been met and pulses are being auctioned off, if so, the details thereof and the reasons therefor; and
- (d) whether opportunity of being heard is afforded to the traders before the auction of pulses, if so, the details thereof and if not, the time by which they are likely to be given such a hearing?

**ANSWER**

**मिनिस्टर कं कं वल इ लोडफुड फोरज.क एच; एच**  
**वह जके फोयल इल ओकु**

**THE MINISTER OF  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)**

(a) to (d) : A Statement is laid on the Table of the House.

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**STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.\*123 FOR 08.12.2015 REGARDING RISE IN PRICES OF PULSES.**

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(a) & (b) : There has been a rise in the retail prices of pulses over the year. The main reason for this increase in prices is the reduced availability following a decline in production of pulses from 19.25 million tonnes in 2013-14 to 17.20 million tonnes in 2014-15 on account of adverse weather conditions. In addition, factors such as rise in transportation costs, hoarding and black-marketing have also contributed to the price rise. However, prices of pulses have started showing a declining trend due to several measures by the Government which include the following:-

- 1) Authorized States/Union Territories to impose stock limit on pulses and the same has been extended up to 30.9.2016.
- 2) Advisories to States/Union Territories issued to take action against hoarding & black marketing and effectively enforce the Essential Commodities Act, 1955 & the Prevention of Black-marketing Maintenance of Supplies of Essential Commodities Act, 1980.
- 3) As per the information provided by State Governments, 14134 raids have been conducted in 14 States resulting in seizure of 130606 tonnes of pulses (as on 03.12.2015) to arrest the rising prices of pulses.
- 4) Ban on export of pulses imposed with effect from June 22, 2006, except for Kabuli Chana and organic pulses & Lentils up to a maximum of 10000 tonnes a year.
- 5) Extension of zero import duty on all pulses till 30.09.2016 except for Chickpeas and Lentils which will be reviewed during December, 2015.
- 6) Import of 5000 tonnes of Tur was undertaken by the Government through Price Stabilization Fund Scheme of Department of Agriculture, Cooperation and Farmers Welfare. It was allocated to States based on requests received from State Governments.
- 7) To incentivize production, higher Minimum Support Price (MSP) has been announced for both Kharif and Rabi pulses for 2015-16. Accordingly, for Kharif season, MSP (including bonus) has been increased by Rs 275 from Rs 4350 to Rs 4625 per quintal for both Arhar and Urad, and by Rs 250 from Rs 4600 to Rs 4850 per quintal for Moong respectively. For Rabi season, the increase (including bonus) has been by Rs 325 from Rs 3175 to Rs 3500 per quintal for Gram and from Rs 3075 to Rs 3400 per quintal for Masoor respectively.

The details of price trends of the major pulses are at **ANNEXURE-I**.

(c) : The Government, vide Notification No.SO 2642 (E) dated 28<sup>th</sup> September, 2015 under Section 3 of the Essential Commodities Act, 1955 has enabled States to impose stock limits as may be considered necessary to ensure availability of pulses at reasonable prices. Accordingly, several States have imposed stock limits on pulses. The States were also requested to undertake enforcement of stock limits. Raids have been conducted in States and stocks of pulses have been seized as per the Essential Commodities Act, 1955. The details of action taken by the States are at **ANNEXURE-II**.

(d) : Yes, Madam. Section 6 of this Act provides for the procedure to confiscate essential commodities and to dispose the stocks so seized.

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**STATEMENT REFERRED IN REPLY TO PART (a) & (b) OF LOK SABHA STARRED QUESTION NO.\*123 FOR 08.12.2015 REGARDING RISE IN PRICES OF PULSES**

**A) All-India Price Trends over the year**

Major Pulses	All-India Daily Average Retail Price (Rs/kg)		All-India Daily Average Wholesale Price (Rs/ctl)	
	Price As On	1 Year Ago	Price As On	1 Year Ago
	03-12-2015	03-12-2014	03-12-2015	03-12-2014
<b>Chana Dal</b>	69.09	45.6	6389.88	4099.68
<b>Tur Dal</b>	150.28	75.72	14199.5	7104.02
<b>Urad Dal</b>	142.71	75.52	13479.51	7084.45
<b>Moong Dal</b>	108.06	95.75	9961.33	9037.83
<b>Masoor Dal</b>	88.5	70.92	8063.02	6632.55

**B) Price Trends in the 4 Metros over the year**

Major Pulses	Daily Retail Price (Rs/kg)		Daily Wholesale Price (Rs/ctl)	
	Price As On	1 Year Ago	Price As On	1 Year Ago
	03-12-2015	03-12-2014	03-12-2015	03-12-2014
<b>1.Chana dal</b>				
DELHI	76	46	6100	3500
MUMBAI	70	50	5650	3800
KOLKATA	67	45	6200	3600
CHENNAI	72	49	6100	3600
<b>2.Tur dal</b>				
DELHI	164	82	14600	6900
MUMBAI	160	78	13750	6700
KOLKATA	155	76	14400	7000
CHENNAI	150	85	11000	6800
<b>3.Urad dal</b>				
DELHI	149	81	12600	7000
MUMBAI	164	81	14850	7300
KOLKATA	130	72	12200	6400
CHENNAI	170	86	14500	7300
<b>4.Moong dal</b>				
DELHI	107	97	8900	8600
MUMBAI	116	95	9750	8600
KOLKATA	114	110	9800	9600
CHENNAI	120	108	8300	9400
<b>5.Masoor dal</b>				
DELHI	97	79	7200	6950
MUMBAI	96	79	7000	6350
KOLKATA	78	72	7000	6600
CHENNAI	98	80	7200	7300

Source:- State/UT Civil Supplies Deptts.

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**ANNEXURE-II****STATEMENT REFERRED IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO.\*123 FOR 08.12.2015 REGARDING RISE IN PRICES OF PULSES****Quantity seized and disposed (in MT ) as on 03.12.2015**

Sl.No.	State	Raids	Qty seized	Qty disposed	Balance
1.	Chhattisgarh	112	5447.93	2471.39	2976.54
2.	Haryana	1108	14.60	Nil	14.60
3.	Karnataka	1351	25545.82	2360.78	23185.04
4.	Madhya Pradesh	969	3373.60	1972.90	1400.70
5.	Maharashtra	5250	86709.39	43778.88	42930.51
6.	Telangana	1924	3319.28	Nil	3319.28
7.	Rajasthan	797	2643.77	261.61	2382.16
8.	Jharkhand	140	282.02	Nil	282.02
9.	Odisha	180	1410.26	1403.86	6.40
10.	Andhra Pradesh	1300	1361.52	352.50	1009.02
11.	Gujarat	203	53.01	Nil	53.01
12.	Himachal Pradesh	500	3.42	Nil	3.42
13.	NCT Delhi	01	81.29	8.13	73.16
14.	Bihar	299	360.41	Nil	360.41
	<b>Total</b>	<b>14134</b>	<b>130606.32</b>	<b>52610.05</b>	<b>77996.27</b>

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